## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/30/2016

NAME OF THE PETITIONER(S) : N.Kannan

NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI UNDER SECTION

S.No. NAME (IN CAPITAL) **SIGNATURE** DESIGNATION

REPRESENTATION BY WHOM

1) P. V.P. Cavihari Nu Cibi Vishno

Coursel For Petitioner

(2) R. SIVA KUMAN

R. P. R. L Rr

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R3 & R5 present. In relation to the statement of accounts filed by the respondents, counsel for petitioner intends to file a short reply for which he prayed for two weeks' time. Considering his request, time is enlarged with a direction to furnish a copy of the same to the other side prior to the next date of hearing. Both the parties are directed to submit their arguments on the next date of hearing. Put up on 18.07.2017 at

10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)